	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Persor	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	30	435527329522.58	30	415569372732.46	87.47	0	19957956790.11	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	2	1008146962	2	1008146962	0.21	0	0	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	809378552.30	4	0	0.00	0	809378552.30	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	55826351248	5	55817550638.70	11.75	0	8800609.30	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	273	166622305.21	273	103927115	0.02	9080388	53614802.21	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	11	1694811512	11	174821835	0.04	1519989677	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	22	2459826490.66	22	2444473323.33	0.51	0	15353167.33	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
	Total	347	497492466592.75	347	475118292606.49	100.00	1529070065	20845103921.25	0	